GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

STARRED QUESTION NO:352
ANSWERED ON:01.08.2014
EXTERNAL AID FOR WELFARE AND DEVELOPMENT OF TRIBALS
Chavan Shri Harishchandra Deoram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to formulate a National Tribal Policy for socio-economic development of tribals in the country, if so, the details thereof and the present status thereof:
- (b) the details of the schemes presently being implemented by the Government for the integrated socio-economic development and welfare of the Scheduled Tribes in the country including in Left Wing extremist affected areas;
- (c) whether the Government has received any external aid/assistance for implementation of various projects for the welfare and development of tribals;
- (d) if so, the details thereof indicating the funds received and utilized during the last three years and the current year, State/UT; and
- (e) the details of the works undertaken out of this external aid/assistance during the said period along with its implementing agencies, State/UT-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Ouestion No. 352 regarding `External Aid for Welfare and Development of Tribals` by Shri Harishchandra Chavan for answer on 01.8.2014

- (a); The Ministry of Tribal Affairs had prepared a draft of `National Tribal Policy` for socio-economic development of Tribals which has not been finalized.
- (b): The Ministry of Tribal Affairs is implementing Central Sector/ Centrally Sponsored Schemes for the socio-economic and educational development of Scheduled Tribes in the country. A list of Schemes being implemented by the Ministry of Tribal Affairs is at Annex-I. These Schemes cover the tribal areas including Left Wing Extremist affected areas.

As per the information furnished by the Ministry of Home Affairs/ Planning Commission/Ministry of Rural Development the details of the developmental schemes thatfocus on Left Wing Extremist (LWE) affected area are at Annex-II.

- (c) to (e): This Ministry is receiving external assistance for the following projects:-
- (i) Technical Assistance by UNDP for `Strengthening National Capacities in Tribal Areas` with focus on effective implementation and monitoring of Forest Rights Act, Tribal Sub- plans (TSP). The budget allocation for this project for the period 2013-2017 is \$0.32 million.
- (ii) Direct Technical Assistance (DTA) support to the Ministry of Tribal Affairs by Department for International Development (DFID) for supporting the Ministry in designing and delivery of new Umbrella scheme for education and to improve participation of tribal children in school education and transition to higher education. The budget allocated for DTA is \$ 2.5 million over a period of 3 year 2013-2016.
- (iii) Technical Assistance by World Bank for `Improving Development Programmes in Tribal Areas`. It focuses on delivery mechanism of Tribal Sub Plan, SCA to TSP and grants under Article 275(1) of the Constitution of India to identify practical approaches and methods to enhance the delivery, governance and social inclusiveness of services that have highest priority for tribal people. The total budget provision for this project is \$ 0.5 million.